

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001**

No. HHC/Admn.6 (20)/77-Part- 30317  
Dated Shimla, the 3<sup>rd</sup> November, 2017.

From

The Registrar General,  
High Court of Himachal Pradesh,  
Shimla – 171 001.

To

All the District and Sessions Judges,  
in Himachal Pradesh.

Sir,

I have been directed to send herewith a copy of Notification No. GAD-A(B)8-4/2001-III dated 25.10.2017, received from the Chief Secretary to the Government of Himachal Pradesh, Shimla regarding declaration of 9<sup>th</sup> November, 2017 as a public holiday on account of polling in General Election for 68 Himachal Pradesh, Vidhan Sabha constituencies, for information and necessary action, as the same has been adopted for the officers/officials of the High Court of H.P. as well as Subordinate Courts in the State.

Yours faithfully,

Encls: As above.

Additional Registrar(O&A)

Endst.No. HHC/Admn.6 (20)/77-Part- 30318-22 Dated: 03.11.2017

Copy alongwith copy of the aforesaid Notification dated 25.10.2017 is forwarded for information and necessary action to:

1. The Principal Private Secretary to Hon'ble the Chief Justice High Court of Himachal Pradesh, Shimla – 171001.
2. All the Additional Registrars/Deputy Registrars/Assistant Registrars /Court Masters/Secretaries/Private Secretaries/Section Officers/Chief Librarian/Public Relation Officer/~~Court~~ Officer, High Court of H.P.
3. The Secretary/Private Secretary/Personal Assistants to the Registrar General/ Registrar(Vigilance)/ Registrar(Judicial)/ Registrar(Rules)/Registrar(Administration)/Registrar(Establishment) Registrar(Accounts)/Central Project Coordinatior, High Court of H.P.
4. The President, H.P. High Court Non-Gazetted Employees Association.
5. Guard file.

Encls: As above.

Additional Registrar(O&A)

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*Received  
by mail on 07-11-17  
D & SJ*

GOVERNMENT OF HIMACHAL PRADESH  
GENERAL ADMINISTRATION DEPARTMENT  
SECTION-A

NO. GAD-A(B)8-4/2001-III DATED SHIMLA-2 THE 25<sup>th</sup> OCTOBER, 2017.

**NOTIFICATION**

The Governor of Himachal Pradesh is pleased to declare 9<sup>th</sup> November, 2017(Thursday) as a Gazetted Holiday in Himachal Pradesh on account of General Election of 68 H.P. Vidhan Sabha constituencies to enable the employees working in all Government Offices/Boards/ Corporations/ Educational Institutions and Industrial Establishments situated in Himachal Pradesh to exercise their right to franchise. This will also be a paid holiday to daily waged employees and also within the meaning of section 25 of Negotiable Instruments Act, 1881.

It is, however clarified that special casual leave may be given to those employees who are working in different places in the State but have right to vote in other constituencies/ places in the Pradesh on the production of certificate from the concerned Presiding Officer that the employee has actually cast his/her vote.

By Order

V.C Pharka,  
Chief Secretary,  
Government of Himachal Pradesh.

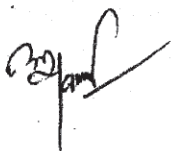
No. GAD-A(B)8-4/2001-III Dated Shimla 17/10/2017

25<sup>th</sup> October, 2017.

Copy for information and necessary action is forwarded to the ACS(Urban Development), Pr. Secretary (LEP/Industries/Panchayati Raj), Labour Commissioner, H.P. and Director of Industries, H.P. Shimla for information and necessary action as indicated below:

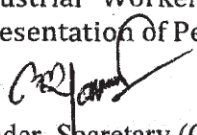
1. To issue similar necessary instructions to the employees working in the Commercial and Industrial Establishments to which the provisions of the Negotiable Instruments Act do not apply to declare above date as a paid holiday to their employees.

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2. To issue similar necessary instructions under Shops and Commercial Establishment Act to declare above date as close day for all shops and commercial establishments instead of usual day observed by them as closed day during the week.
3. To ask the factories situated in the Himachal Pradesh to grant an additional paid holiday to the Industrial Workers on poll day as provided in Section 135-B of the Representation of People Act, 1951.

  
Under Secretary (GAD) to the  
Government of Himachal Pradesh.

No. GAD-A(B)8-4/2001-III Dated Shimla 17/10/2017

25<sup>th</sup> October, 2017.

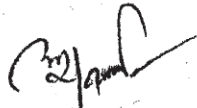
Copy for information & necessary action is forwarded to the:-

1. The Secretary to the Governor, H.P., Shimla-2.
2. The P.S. to Hon'ble Chief Minister, H.P., Shimla-2.
3. The P.S. to Chief Secretary, Himachal Pradesh, Shimla-2.
4. The P.S. to All Ministers/ CPSs, H.P., Shimla-2.
5. The P.S. to Speaker/Dy. Speaker, H.P. Vidhan Sabha, Shimla-4.
6. All Addl. Chief Secretaries/Pr. Secretaries/Secretaries to the Govt. of Himachal Pradesh, Shimla-2.
7. All Heads of Departments in H.P.
8. All M.Ds./Chairmen, Boards/ Corporations in H.P.
9. All Deputy Commissioners, H.P.
10. The Chief Electoral Officer, Himachal Pradesh, Shimla-2.
11. The Secretary, State Election Commission, Himachal Pradesh.
12. The Pr. R.C. H.P. Govt., New Delhi-110001.
13. The Secretary, HP PSC/ Lokayukta/ Vidhan Sabha, Shimla.
14. The Registrar, H.P. High Court, Shimla.
15. The Registrar, H.P. Administrative Tribunal, Shimla.
16. The Registrar, H.P. University, Shimla/Agriculture University, Palampur/ Horticulture University, Solan, H.P.
17. The Secretary, H.P. Board of School Education, Dharamshala, Distt. Kangra. H.P.
18. The A.G., Himachal Pradesh, Shimla-3.
19. The Director, Information & Public Relations, Shimla-2 for giving appropriate publicity in the newspapers and AIR Shimla.
20. The Controller, Printing & Stationery, Shimla.
21. The Secretary, Rajya Sainik Board, Hamirpur, HP.
22. The Director, Census Operation HP Shimla.
23. The Regional Director, Reserve Bank of India, Shimla-9.
24. The Divisional Manager, Central Bank of India (Advertising) Directorate of Information and Broadcasting, New Delhi.
25. The Development Manager. Allahabad Bank Res. Office Sector-17 Chandigarh.
26. The Divisional Manager Indian Oil Corporation, Shimla.
27. The Divisional Manager, LIC, Shimla.
28. The Regional Manager Punjab National Bank Shimla, Mandi.
29. The Regional Manager, United Commercial Bank, Himland Hotel Shimla.

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30. The General Manager, State Co-operative Bank , State Bank of India and State Bank of Patiala H.P. Shimla
31. THE Manager NABARD/ICICI Bank/Punjab & Sindh Bank New Delhi of India Oriental Bank of Commerce J & K Bank/ Syndicate Bank of India /Union Bank of India /Indian Overseas Bank/ Maharashtra Bank , H.P Shimla.
32. The Manager, Canara Bank, Shimla/ Solan.
33. The Manager National Agr. & Rural Dev. Bank Shimla.
34. The Manager, Oriental Ins. Corpn. Civil Estate Kaithu Shimla.
35. The Manager, National Ins. Corpn., Timber House, Shimla.
36. The Manager, Indian Industrial Dev. Bank Shimla.
37. The MD. HP Co-operative Bank, Shimla, Kangra, Central Bank Dharamshala/Jogindra Central Co-operative Bank Solan/ Bhagat Urban Bank Solan/ Shimla Urban Bank, Shimla/Mandi Urban Rank, Mandi Rural Dev. Bank Mandi, HP.
38. The Chief Post Master General H.P. Shimla-9
39. The Chief General Manager, BSNL Shimla.
40. Guard file.

  
Under Secretary(GAD)to the  
Government of Himachal Pradesh.

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